

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of DAIWA HOUSE INDUSTRY INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Daiwa House Industry India Private Limited
2.	Date of Incorporation of Corporate Person	28 August 2017
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Delhi & Haryana
4.	Corporate Identity Number (CIN) of Corporate Person	U70109HR2017FTC070528
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	1170A, Tower B1, Spaze i-Tech Park, Sector-49, Gurgaon, Haryana, 122001, India
6.	Liquidation Commencement date of Corporate Person	28 June 2021
7.	Details of Liquidator of Corporate Person	
	Name	Ms. Manisha Rawat
	Registration Number	IBBI/IPA-002/IP-N00233/2017-18/10684
	Address	A-1/B, Third Floor, T-02, Sector-16 Noida, Uttar Pradesh-201301
	Email Address	manisharawatfcs@gmail.com
	Telephone Number	0120-4227699
8.	Last date for submission of claims	28 July 2021

Notice is hereby given that the Daiwa House Industry India Private Limited has commenced voluntary liquidation on 28 June 2021.

The stakeholders of Daiwa House Industry India Private Limited are hereby called upon to submit a proof of their claims, on or before 28 July 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ms. Manisha Rawat
Liquidator of Daiwa House Industry India Private Limited

Date: 28.06.2021
Place: Gurugram

